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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/44/ (IB)/2017
NAME OF THE PETITIONER(S) : SPX FLO TECHNOLOGY INDIA PVT LTD
NAME OF THE RESPONDENT(S) : ORCHID CHEMICALS PHARMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Rahul Jain	Counsel for Petitioner	
2.	For NANJIL J RAJKUMAR	Counsel for Respondent	

ORDER

Counsel representing both the parties are present and made submissions that in view of the settlement the first instalment was made to the petitioner from the respondent. Counsel for respondent sought time for making submissions in relation to the payment of balance amount in instalments. Time extended at request. Put up on 07.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)